

File No. RCD-02005/1/2023-Regulatory-FSSAI, E-8065
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: May 24, 2024

ADVISORY

Subject: Advisory on Unauthorized commercialization of human milk and its products

This office is in receipt of representations from various registered societies regarding commercialization of human milk and its products.

In this regard, it may be noted that FSSAI has not permitted the processing and / or selling of human milk under FSS Act, 2006 and rules/regulations made there under.

Therefore, it is advised that all such activities related to the commercialization of human milk and its products should be immediately stopped. Any violation to this may result initiation of action against the FBO(s) in accordance with FSS Act, 2006 and rule / regulations made thereunder.

Further, the State and Central Licensing Authorities should ensure that no license/registration is granted to such FBOs involved in the processing or selling of 'Mother's milk / Human milk'.

This issues with the approval of the Competent Authority.


(Inoshi Sharma)

Executive Director(CS)

Copy to:

1. All Regional Directors.
2. All Commissioners, Food Safety, States/UTs.
3. PS to CEO.
4. CITO, for upload on website.